NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRIS. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/196/2016

NAME OF THE PETITIONER(S)

: B.R. Lokesh

NAME OF THE RESPONDENT(S)

: M/s Mamallapuram Development Private Limited & 4

others

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

UNDER SECTION

Represented by

Signature

K. Ram AsAny

a. v. morfar Icanal

For Fox Mored A Associates

m-v.v.n. Sivanthy (ounsel for Petising 12,

Ciba vishau Saivihar

Councel her fails

ORDER

Counsels for both the parties are present. Counsel for R3, R4 and R5 wanted to file some documents and prayed for time. At request, time is enlarged. Put up on 20.12.2017 at 10.30 A.M.

> -sel-MEMBER (JUDICIAL)

ghk